

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

21. I.A. 730/2022

I.A. 705/2022

I.A. 2177/2021

I.A. 1958/2021

I.A. 1741/2021

I.A. 1702/2021

IN

C.P.(IB)-4270(MB)/2018

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: CT. Technologies Aps

V/s.

Essal Infraprojects Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
07.03.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)